# GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 1120

ANSWER ON 29.07.2025

### DIGITAL TRANSFORAMTION IN MARITIME TRADE

### 1120. DR. SIKANDER KUMAR:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether the Ministry has signed any Memorandum of Understanding (MoU) to accelerate digital transformation in India's maritime industry;
- (b) if so, the details thereof;
- (c) whether Government has launched any platform to enhance operational efficiency, bring in productivity and ease of doing business, if so, the details thereof; and
- (d) the steps taken to provide a uniform structure for port tariffs in order to improve trade efficiency and align maritime ecosystem with globally best practices?

### **ANSWER**

# MINISTER FOR PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) & (b) Yes. Ministry has signed a MoU with Centre for Development of Advanced Computing (C-DAC) to establish a Digital Centre of Excellence (DCoE) for the Indian maritime sector, which aims to accelerate digital transformation through advanced IT solutions, foster innovation, and guide the modernisation of port and shipping sector.
- (c) Yes. Government has launched the SAGAR SETU platform, which aims to boost operational efficiency, productivity, and ease of doing business in Indian Ports and Shipping sector for seamless EXIM services, significantly reducing vessel and cargo documentation time through faster and paperless processes.
- (d) To provide a uniform structure for Major Port Tariffs, Government has introduced a standardized Scale of Rates (SOR) template, to provide distinct and uniform definitions and conditions, consistent structure for categorizing various port services and transparent presentation of tariff.

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